## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/10/2017

NAME OF THE PETITIONER(S)

: UMA BALASUBRAMANIAM

NAME OF THE RESPONDENT(S)

: SWAMY PUBLISHERS PVT LTD +5

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

B. Sarath basu

Respondents 1-6. B. gaton
Petitioners Kan

For. Vik Ry'ssekenen

2 Karthirk Ran Maha.

for. S. Ramasulgamai a.

2 PSS Diates.

## ORDER

Counsel for petitioner present. Counsel for respondents present and prayed time for submitting arguments. Time extended at request. Put up on 08.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

bc